

of Uttar Pradesh to enquire into the Kumbh Mela Tragedy has been received; and

(b) if so, whether Government will lay a copy of the report on the Table of the House?

The Deputy Minister of Home Affairs (Shri Datar): (a) Government of India have not so far received a copy of the Committee's report.

(b) Does not arise.

RE-EMPLOYMENT OF ALL-INDIA SERVICES OFFICERS

***935. Shri G. L. Chaudhary:** Will the Minister of Home Affairs be pleased to state:

(a) the names of the Indian Civil Service and Indian Administrative Service personnel who have been appointed since the 15th August, 1947 to managerial or other high posts in Government undertakings after their retirement; and

(b) the reason for their re-employment?

The Minister of Home Affairs and States (Dr. Katju): (a) The only such case is that of Shri P. S. Rao who after retirement from the Indian Civil Service was appointed as Chairman of the Damodar Valley Corporation.

(b) The officer was appointed to the post because he was considered to be the most suitable and available person for the appointment.

**CENTRAL DRUG RESEARCH INSTITUTE
LUCKNOW**

***936. Dr. J. N. Parekh:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the results of specific items of research at the Central Drug Research Institute, Lucknow; and

(b) the results of specific items of Research at the Ayurvedic Research Institute, Jamnagar?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A statement giving the required information is laid on the Table of the House. [See Appendix IV, annexure No. 31.]

(b) The information is being collected and will be laid on the Table of the House, when received.

RESEARCH COMMITTEES

***937. Shri Tushar Chatterjea:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the number of Research Committees which are functioning under the Council of Scientific and Industrial Research;

(b) for how long they are functioning;

(c) whether these Committees are of a permanent nature; and

(d) if so, whether the staff of these Committees have been granted permanency of service?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix IV, annexure No. 32.]

(c) No, Sir.

(d) Does not arise.

GEOPHYSICAL WORKSHOP

***119. Sardar Hukam Singh:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any new types of electrical field instruments were manufactured during 1954 in the Geophysical Workshop; and